

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.282/9/HDB/2018
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	Kataline Construction Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai } Kopal Sharraf }		9908888 234 avinash@desai.law office }	P. Drury

ORDER

Learned counsel Mr.Avinash Desai and Ms.Kopal Sharraf present for Respondent.

Respondent represented that there is proposal for settlement.

Respondent shall file counter within two weeks serving copy in advance to the petitioner and file proof of service.

List the matter on 28.09.2018


MEMBER JUDICIAL